

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/376(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS PRAKASH VANIJYA PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Mr. Arun Kr. Gupta, CA] On behalf of IRP

ORDER

1. Ld. Authorized Representative for the IRP present.
2. In view of the fact that matter is pending before the Hon'ble NCLAT, matter stands adjourned to **22.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.